

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 1

C.P. (IB)/950(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **27.06.2024**

NAME OF THE PARTIES : **Kimuro Solutions Opc Private Limited**
Vs
Digital India Payments Limited

For FC : None Present

For CD : None Present

Section 7 of IBC

ORDER

The FC was heard on 16.05.2024. However, there was no representation for CD on that day. The CD's reply had already been taken on record. On the next date of listing on 11.06.2024, there was no representation on either side. No representation of parties today also. Hence, **Reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV